

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6057
ANSWERED ON:14.05.2012
ALLOTMENT OF DEFENCE LAND
Bhagat Shri Sudarshan

Will the Minister of DEFENCE be pleased to state:

- (a) whether a case of allotting defence land to a charitable trust without approval has come to light in Jodhpur, Rajasthan;
- (b) if so, the details thereof alongwith the action taken in this regard;
- (c) whether similar cases of allotting defence land illegally have also been reported and probe is already on; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): A portion of land in village Jodhpur in Rajasthan under the occupation of Local Military Authority was vacated in 2007. The matter is being enquired.
- (c) No.
- (d) Does not arise.